INDUSTRIAL SECURITY FOHCS

•645. SHRI R. S. KHANDEKAR: Will the Minister of Industry and Supply be pleased to state:

(a) whether there is any proposal under Government's consideration to raise an Industrial Security Force in the country; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND PLY (SHRI BIBUDHENDRA MISRA): (a) and (b) Yes, Sir. A proposal to raise a Central Industrial Security Force is under consideration of Government.

Briefly, the proposal envisages creation of an efficient and disciplined Central Industrial Security Force for more effective implementation, supervision and coordination of security arrangements in all the vital plants in the public sector and a selected number of strategic plants in the private

SHRI R. S. KHANDEKAR: Sir, is it a fact that certain State Governments objected to the creation of such an Industrial Security Force?

SHRI T. N. SINGH; No, no; there was no objection as such. There were certain questions with regard to the jurisdiction of the ordinary police and of this Force. On these questions certain discussions were held and all the Chief Ministers have agreed to a certain kind of proposal.

SHRI M. P. BHARGAVA: May I know whether this Industrial Security Force will be on the lines of the Railway Protection Force or it will materially differ from, the principles enunciated in the Railway Protection Force Act?

SHRI BIBUDHENDRA MISRA: As envisaged now it will be on the lines of the Railway Protection Force but

since the State Government are also involved, they are being consulted in the matter.

SHRI R. S. KHANDEKAR: Is it not a fact that by creating this Force there will be duplicity erf work, because the State police will also be there will be duplicity of work, any possibility of their jurisdiction overlapping?

SHRI BIBUDHENDRA MISRA: There is no question of overlapping, Sir. That is why I said that the State Governments are being consulted about jurisdiction and other things.

थी विमलकुमार मन्नालालजी चौरडिया: क्या श्रीमान् यह बतलायेंगे कि सेक्युरिटी फोर्स सर्व प्रथम किस प्रकार की इन्डस्ट्रीज में लगने वाली है ? क्या यह लेबर के श्राधार पर लगेगी जहां लेबर की संख्या ज्यादा है या जहां पूंजी ज्यादा है वहां लगेगी ? या यह सब इंडस्ट्रीज पर शुरू से ग्राखिर तक लगाई जाने वाली है ?

SHRI BIBUDHENDRA MISRA: Sir, it will be for the public sector undertakings, as I have said, and also for some strategic private sector undertakings.

SHRI SANTOKH SINGH: May I know what will be the mode of working of the Industrial Security Force, for example, in the industrial estates or in the compact industrial areas like Najafgarh Road, Delhi?

SHRI BIBUDHENDRA MISRA; Sir, they are not covered by the present scheme.

SHRI D. THENGARI: Which Government will be in charge of it, the Central Government or the State Governments?

SHRI BIBUDHENDRA MISRA: Naturally the "Central Government, Sir.

SHRI ARJUN ARORA: May I know if the set-up of the Ministry of Defence Security Corps which has worked very successfully will also be studied before this scheme is finalised?

Oral Answers

SHRI T. N. SINGH; This particular scheme is of a different type altogether but all available experience is being brought to bear on this point.

PANDIT S. S. N. TANKHA; As far as the public sector undertakings are concerned, I do not think it is necessary for the Central Government to obtain the views of the States in the matter. Therefore I would like to know why it is that this scheme is not being, applied to the public sector straightway.

SHRI BIBUDHENDRA MISRA: Because some co-ordination is necessary. The State p'olice will be there and there will also be this Security Force. After all the industries are located in the States. The idea is that they may j not come into conflict. That is why we are finding out the exact jurisdiction of the State police and also the jurisdiction 'of this Industrial Security Force.

Mr. CHAIRMAN: Next question.

BARIUM CHEMICALS INDUSTRY IN CUDDAPAH

*646. Sum Y. A. REDDY: Will the Minister of INDUSTRY AND SUPPLY be pleased to state whether Govern- j ment propose to set up a Barium Chemicals factory in Cuddapah district in view of the deposits of Baryte in that area?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): No, Sir.

SHRIY. A. REDDY: May I know whether, in view of the fact that the' demand for barium chemicals in the country has been increasing, the Government will reconsider its decision?

SHRI BIBUDHENDRA MISRA: As a matter of fact, the question is about the public sector undertaking. But •so far as the demand of the c'ountry is concerned, it has been assessed and some parties have been licensed. One party, The Barium Chemicals Company, has been licensed, which will primarily depend for its raw materials on this area which the questioner has mentioned.

to Questions

SHRI A. D. MANI: There was a reference in papers to a Barium Chemical Company which is under investigation. Has this company als'o been licensed for this purpose?

SHRI T. N. SINGH: The reference in the papers is in regard to this very company.

*647. [The questioner (Shri Surjit Singh Atwal) was absent. For answer, vide col. 4264 infra.]

*648. [The questioner (Shri Ram Singh) was absent. For answer, vide col. 4265 infra.]

APPOINTMENT OF MEMBER (ELECTRICAL) IN RAILWAY BOARD AND REVISION OF PAY GRADES OF ELECTRICAL STAFF

*649. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is proposed to ap point a Member (Electrical) in the Railway Board in view of rapid elec trification in Railways;
- '(b) whether it is proposed to revise the pay grades of mechanical staff in railways; and
- (c) if so, whether it is proposed to revise similar pay grades of electrical staff in Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SiNGh): (a) No, Sir.

- (b) No, Sir.
- (c) Does not arise.